

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 1187
TO BE ANSWERED ON 24.07.2017

POPULATION OF TRIBALS IN KARNATAKA

1187. SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether assessment of the population of Scheduled Tribes has been done in the State of Karnataka;
- (b) if so, the details thereof including the total population of Scheduled Tribes in Karnataka;
- (c) the total number of schemes presently being implemented/proposed to be implemented by the Union Government for the welfare/development of Scheduled Tribes in the State of Karnataka; and
- (d) the extent to which these schemes have been helpful in development of the Scheduled Tribe population in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b): The Office of the Registrar General, India conducts population census in the year ending with '1' wherein data on all persons, including those belonging to Scheduled Tribes (STs) living in the country, including Karnataka, at the time of Census are collected. As per Census 2011, details of ST population in Karnataka are given below:

	Male	Female	Total
Rural	1723762	1706029	3429791
Urban	410992	4080204	819196
Grant Total	2134754	2114233	4248987

(c): Government has adopted a multi-pronged strategy for overall development of ST population across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood, infrastructure, etc. Major part of infrastructure development and provision of basic amenities in tribal areas / regions in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. A list of schemes / programmes presently being implemented by Ministry of Tribal Affairs for the welfare/development of Scheduled Tribes in various States including Karnataka is given at **Annexure- 1**.

(d):The interventions have helped in creation of infrastructure in Karnataka, including schools, hostels, link roads, and minor irrigation works in tribal areas. It has also helped in improving apiculture and providing livelihood to a large number of tribals by various area-specific interventions for agriculture, horticulture, agro-forestry, poultry, dairying and other non-focus activities.Details of beneficiaries in the major activities during the last 3 years for the State of Karnataka are given below:

S.No.	Activity	2014-15	2015-16	2016-17
1.	Eklavya Model Residential Schools (No. of student)	1620	2380	2380
2.	Skill Development, Vocational Training under Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and Article 275(1) in last three years	3000	6400	-
3.	Construction of Hostels (No. of seats created)	-	-	500
4.	Agricultural Activities (No. of beneficiaries)	-	-	1270
5.	Construction of Ashram Schools (No. of seats created)	-	-	360

Annexure - 1 referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1187 for Answer on 24.7.2017

Schemes being implemented by Ministry of Tribal Affairs for STs

S. No.	Name of the Scheme / Programme
1	Special Central Assistance (SCA) to Tribal Sub Scheme (TSS)(hitherto known as SCA to Tribal Sub Scheme (TSS)).
2	Grants under Article 275 (1) of the Constitution of India.
3	Pre-Matric Scholarship for ST students.
4	PostMatric Scholarship for ST students.
5	Girls & Boys Hostels for STs.
6	Ashram Schools in Tribal Sub-Plan Area.
7	Vocational Training in Tribal Areas.
8	National Fellowship and Scholarship for Higher Education for ST students.
9	National Overseas Scholarship for ST Students.
10	Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
11	Grants-in-Aid to State Tribal Development Corporative Corporations (STDCCs), etc. for Minor Forest Produce (MFP) Operations.
12	Grants-in-Aid to Voluntary Organisations working for the welfare of STs.
13	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts.
14	Development of Particularly Vulnerable Tribal Groups (PVTGs).
15	Institutional support for Development and Marketing of Tribal Products / Produce.
16	Equity Support to National /State Scheduled Tribe Finance and Development Corporations.
17	Research Information & Mass Education, Tribal Festival and Others.
18	Grant-in-Aid to Tribal Research Institutes.
